

>

Title: Introduction of the Prevention of Bribery in Private Sector Bill, 2012.

SHRI VARUN GANDHI (PILIBHIT): I beg to move for leave to introduce a Bill to establish bribery as a criminal offence and to promote effective practices to prevent bribery in private sector and for matters connected therewith or incidental thereto.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to establish bribery as a criminal offence and to promote effective practices to prevent bribery in private sector and for matters connected therewith or incidental thereto."

*The motion was adopted.*

SHRI VARUN GANDHI : I introduce the Bill.

---